

(d) the steps taken to rectify the situation?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):  
(a) Yes, Sir.

(b) to (d). Delhi Administration has stated that they received representation about non-inclusion of some Jhuggi clusters/individual Jhuggies. It was found on verification that some of the jhuggi occupants claiming to have been left out, had constructed new jhuggies after the cut off date of 31.3.90. In some cases, the No. plates affixed by the survey teams had been shifted from the original place. In some other cases, certain persons could not be covered because the occupants were not physically available during the period of survey.

In order to cover bonafide occupants who were left out for various reasons during the survey, the Administration called applications from such persons during the period from 2.4.90 to 16.4.90. They would be given new ration cards by the concerned circle offices of Food, Supplies and Consumer Affairs Department of the Delhi Administration, after due verification.

Some complaints of irregularities were also received. Complaints prima facie involving irregularities were got investigated through senior officers/Sub-Divisional Magistrates. However, the allegations were generally not substantiated.

### Quantum of Engineering Works Executed by CPWD

8898. SHRI P.R. KUMARAMANGALAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantum of engineering works of Department of Agriculture at present executed by CPWD throughout the country;

(b) the justification of continuing the post of a Chief Engineering (Food) in CPWD;

(c) the work load required for the justification of posts of a Chief Engineer (i.e. Zone), Superintending Engineer (i.e. Circle) and Executive Engineer (i.e. Divn.); and

(d) the norms to open an unit in CPWD?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The quantum of engineering works of the Department of Agriculture and its allied organisation, at present executed by the CPWD, is of the order of Rs. 4184.96 lakhs.

(b) In addition to Food works, this Zone is doing works for other Ministries/Departments in Punjab, Haryana, Rajasthan, U.P., M.P., Bihar etc. and also maintenance works in Delhi. The total work load of this Zone during 1989-90 was about Rs. 50 crores.

(c) and (d). Norms for Division are as under:

<i>Figures in lakhs</i>		
	<i>Civil</i>	<i>Electrical</i>
i) Concentrated Construction Work	315	194
ii) Scattered construction works	241	161
iii) Maintenance & Minor works	119	64

A Division is the Basic unit in the C.P.W.D. Normally, a Circle has 4 Divisions under it and a Zone has 4 Circles under its control, both electrical and civil.

#### **Demand of Viscose Staple Fibre**

8899. SHRI MANDHATA SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the supply and demand

pattern of viscose staple fibre is almost totally monopolised by a few companies; and

(b) if so, the steps taken by Government to end the monopolistic trends in the Industry?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The details of units licensed for the manufacture of Viscose Staple fibre are as under:—

<i>Sl. No.</i>	<i>Name of the Units (tonnes per annum)</i>	<i>Licensed Capacity</i>
<i>Regular Viscose Staple Fibre</i>		
1.	M/s. Grasim Industries Ltd.,	22,000
2.	M/s. South India Viscose Ltd.	11,000
<i>High Wet Modules/Polynosic Fibre</i>		
3.	M/s Century Rayon	2,250
4.	M/s. Grasim Industries Ltd	24,000
5.	M/s Tungbhadra Fibre Ltd.	10,000
6.	M/s. Bharat Fibre Ltd.	26,000
7.	M/s. Modi Fibre Ltd.	30,000

(b). Government have issued Letter of Intent/Industrial Licences from time to time to create fresh capacities of viscose Staple Fibre so that it could become more freely available at competitive prices.

[*Translation* ]

#### **Extracting Money from Jhuggi Dwellers**

8900. SHRI BALESHWAR YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received any complaints that officials appointed for numbering the Jhuggies in various area in Delhi are extracting money illegally from the Jhuggi dwellers; and

(b) if so, the action taken or proposed to be taken by Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Delhi Administration has stated that identifi-